

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:132
ANSWERED ON:26.02.2008
REGULATION ON TELEVISION CONTENT
Kaushal Shri Raghuvir Singh;Saradgi Shri Iqbal Ahmed

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is any demand to regulate the television content in the country;
- (b) if so, the details thereof;
- (c) whether the Censor Board has pointed out that the content on television should be regulated as much as the films;
- (d) whether it has been suggested that the Censor Board should certify the television broadcast;
- (e) if so, whether the Government is considering to censor the television content also; and
- (f) if so, the time by when a final decision is likely to be taken in this regard?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

- (a) & (b) There have been a number of such demands at various fora including SIMCON XXVI held on 19th Sept.2007 at Vigyan Bhavan, New Delhi, for regulating TV content in the country.
- (c) & (d) No, Sir.
- (e) & f) Does not arise.